

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Shree Sai Prakash Alloys Private Limited Date of Commencement of Liquidation: 31-01-2024; List of Stakeholders as on Date: 29-03-2024; Name of IP: Mr. Sandeep Khaitan; Process Number: 1; Last 5 digit of registration number: 10957

| Sl. no. | Category of stakeholders | Summary of claims received | | Summary of claims admitted | | Amount of contingent claims | Amount of claims rejected | Amount of claims under verification | Details in annexure |
|---------|---|----------------------------|------------------------|----------------------------|---------------|-----------------------------|---------------------------|-------------------------------------|----------------------------|
| | | No. of claims | Amount (Rs.) | No. of claims | Amount (Rs.) | | | | |
| 1 | Unpaid insolvency resolution process costs | 0 | 0 | 0 | 4066000 | 0 | 0 | 0 | NA |
| 2 | Liquidation costs incurred till date | 0 | 0 | 0 | 24914 | 0 | 0 | 0 | NA |
| 3 | Secured financial creditors | 1 | 1433151099.40 | 1 | 1425971960.73 | 0 | 0 | 7179138.67 | Annexure 3 |
| 4 | Unsecured financial creditors | 0 | 0 | 0 | 0 | 0 | 0 | 0 | Annexure 4 |
| 5 | Operational creditors (Workmen) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | Annexure 5 |
| 6 | Operational creditors (Employees) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | Annexure 6 |
| 7 | Operational creditors (Government Dues) | 5 | 660081448.57 | 3 | 141987995.83 | 27802801.00 | 5620.17 | 490285032.01 | Annexure 7 |
| 8 | Operational creditors (other than Workmen, Employees and Government Dues) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | Annexure 8 |
| 9 | Other stakeholders, if any (other than financial creditors and operational creditors) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | Annexure 9 |
| Total | | 6 | 2093232547.97000 03 | 4 | 1572050870.56 | 27802801 | 5620.17 | 497464170.68 | |